NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/CSP/CSA/CSP/TCSP/TCSA/No. 4 1 26 / (MAH)/2017

CORAN	Л:	Present:	SHRI B.S.V. PRAKASH KUMAR HON'BLE MEMBER (J)
			SHRI V. NALLASENAPATHY HON'BLE MEMBER (T)
	DENCE-CUM-ORDER SHI ATIONAL COMPANY LAW T		CARING OF MUMBAI BENCH OF
NAME (OF THE PARTIES: M/s.	P.G. TOU ROA	
	ON OF THE COMPANIE 56/2013/I & BP Code 2		&9 of the Companies
S. No.	NAME	DESIGNATI	ON SIGNATURE
29.	mr. D.J. Kakalia	Advoca	ite preaudio
	U.S. Ragbavi Sharmer.	Advo	rte preaudr

Order CP No. 41/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 11.4.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH'KUMAR

Member (Judicial)